

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 381/(MAH)/2017
MA No. 464/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: M/s. Reliance Telecom Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
(56)	RATESH SHANDE	Advocate to the Petitioner	Page 4 of 4

ORDER

MA 465/2017 in CSP 380/230-232/NCLT/MB/MAH/2017

MA 464/2017 in CSP 381/230-232/NCLT/MB/MAH/2017

The Ld Counsel for the applicant submits that some more pending Miscellaneous applications connected to the CSPs are not listed today. The Registry is directed to list all other applications pending in this CSPs alongwith the MA 465/2017 and MA 464/2017.

List this matter on 12.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)